

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

50

CP No. 87/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

NAME OF THE PARTIES: M/s. Ferring Laboratories Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 2(41) of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

JAYSHREE S. JOSHI

PCS

Jayshree S. Joshi

ORDER

CP 87/2(41)/NCLT/MB/MAH/2017

Company Petition allowed.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)